Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl. No.	Category of creditor	Summar received	y of claims		y of claims nitted	Amount of	Amount of claims not	Amount of	Details in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingen tclaims	admitted	verification	Annexure	
1	Secured financial creditors belonging to anyclass of creditors								1	
2	Unsecured financial creditors belongingto any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	1	1,108,544,770	1	1,108,544,770				4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	2	12,05,03,947	2	5,33,59,504		6,71,44,443	John John John John John John John John	16 V 20 18 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8	~
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283		283			medition P	1000	-3
	Total	4	1,22,90,49,000	4	1,16,19,04,557		6,71,44,443			

Annexure-1

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim eived				of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi tor	2	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge nt claim	Mutual dues, that may be set-off		under verifica tion	
						interest	ee							





Annexure-2

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre	Detai claim re		Det	tails of clain	n admitted		Amount of contingent		Amount of claim not a	Amount of claim und	
	ditor		Amount of claim admitted	claim of claim covered related share in					mutual dues, that may be set-off	dmitted	er verifica tion	
												\vdash





Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim 1	Details of details of claim admitted aim receive d								Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	ngent claim	dues, that may be set-off	admitted		





Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.			ails of eceived		Details	of clain	m admi	tted	Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
		Date of receip t	Amount claimed	Amount of claim admitted	Nature of claim	Am ount cove red by gua r ant ee		% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
	Subham Corporation Private Limited	11-11-22	1,108,544,770	1,108,544,770	Financial Creditor	-	No	100%					





Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o		De	etails of clai	m admitted	Amount of conti-		Amount of claim under		
	representa- tive, if any	work man	Date of receipt	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·
										·		





Annexure - 6

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of operational creditors (Employees)

Sl.	Name of	Name	l	ils of	De	etails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	No. authorised o emplorepresentative, if any		-		Amount of claim of related admitted claim party?		% of voting shar e in CoC, if applicable	of contin- gent claim	of any mutual dues, th at may be set- off	of claim under verifica - tion	claim not admitted	if any	



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of operational creditors (Government dues)

Sl. No.		claimant	Deta claim r	ils of eceived	De	tails of cla	im admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	1
	Departme nt Govern ment		of claimed clain		Amount of claim admitted	of related v		% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
										·			
										·			
										·			





Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details o recei		D	etails of cla	aim adn	nitted			Amou nt of	Amount of any	Amount of	Amountof claimunder	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of claim admitted	Nature of cl aim	Amo unt cove red by secu rity int ere st	Amount covered by guara -ntee	Whether related party?	% of voting share inCoC	contin- gent claim	mutual dues, that may be set-off	claim not ad- mitted	verification	
	Vajra IoT Private Limited	26-10-2022	9,43,76,659	3,49,04,851	Operational Creditor	0	0	No	0	0	0	5,94,71,808	0	
	3G Cell Labs Private Lmited	04-12-2022	2,61,27,288	1,84,54,653	Operational Creditor	0	0	No	0	0	0	76,72,635	0	



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP 16-09-2022 (Order received on 12-10-2022) List of creditors as -on: 07-12-2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ils of eceived			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim of claim Security interest			Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
1	ESI	21-10-2022	283		Other creditors	0	0	No	0	0	0	0	



